

**2018**  
**High Court, Appellate Side**  
**Calcutta**

This is for information of all concerned that the following Officers, belonging to the cadre of District Judge (Entry Level) of the WBSJ, as detailed below are hereby transferred/posted on promotion as mentioned against their names in the appropriate column of the table below.

As this is just for information, no representation is supposed to be entertained till notification is issued to take the effect of transfer.

Sl. No.	Name of the Officer	Present posting	Posted on Promotion/ Transfer
1.	Shri Sudipta Bhattacharjee	Additional District & Sessions Judge, Fast Track Court, Baruipore, 24 Pgs (S)	Additional District & Sessions Judge, Rampurhat, Birbhum, vice Shri Abhijit Som, since transferred.
2.	Shri Debabrata Kundu	Additional District & Sessions Judge, Fast Track Court, Ranaghat, Nadia	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Malda, vice Shri Sunirmal Datta
3.	Shri Bibekananda Sur	Additional District & Sessions Judge, Fast Track Court, Kalna, Purba Bardhaman	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Berhampore, Murshidabad, vice Smt. Aparajita Ghosh
4.	Shri Bishnu Baran Mondal	Additional District & Sessions Judge, Fast Track Court-I, Purulia	Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Purulia, vice Shri Arun Kiran Bandyopadhyay
5.	Shri Ananda Kumar Tiwari	Additional District & Sessions Judge, Fast Track Court-3, Paschim Medinipur	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Jhargram, Paschim Medinipur, lying vacant
6.	Shri Saugata Chakraborty	Additional District & Sessions Judge, Fast Track Court-2, Berhampore, Murshidabad	Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Berhampore, Murshidabad, lying vacant
7.	Shri Anjan Kumar Sengupta	Additional District & Sessions Judge, Fast Track Court-2, Purba Bardhaman	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Jangipur, Murshidabad, lying vacant
8.	Shri Viswaroop Sett	Additional District & Sessions Judge, Fast Track Court-1, Asansol, Paschim Bardhaman	Additional District & Sessions Judge, Tufanganj, Cooch Behar, vice Shri Jeetendra Gupta
9.	Shri Srikumar Goswami	Additional District & Sessions Judge, Fast Track Court-3, Howrah	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Alipore, South 24 Parganas, lying vacant
10.	Shri Santanu Dutta	Additional District & Sessions Judge, Fast Track Court-1, Sealdah, 24 Pgs (S)	Additional District & Sessions Judge, Dinhata, Cooch Behar, vice Shri Pushpal Satpathi
11.	Shri Ambarish Ghosh	Additional District & Sessions Judge, Fast Track Court-1, Diamond Harbour, 24 Pgs (S)	Additional District & Sessions Judge, Re-Designated Court, Paschim Medinipur, vice Shri Mahananda Das
12.	Shri Umesh Singh	Additional District & Sessions Judge, Fast Track Court-1, Krishnagar, Nadia	Additional District & Sessions Judge, Kalyani, Nadia, vice Smt. Arundhati Bhattacharya nee Chakrabarti
13.	Shri Rana Dam	Additional District & Sessions Judge, Fast Track Court-3, Alipore, South 24 Parganas	Additional District & Sessions Judge, Mathabhanga, Cooch Behar, vice Shri Ajay Kumar Singh
14.	Smt. Manjusri Mondal	Additional District & Sessions Judge, Fast Track Court-1, City Sessions Court, Calcutta	Additional District & Sessions Judge, 12 <sup>th</sup> Court, Alipore, South 24 Parganas, lying vacant
15.	Shri Somnath Bhattacharyya	Additional District & Sessions Judge, Fast Track Court, Kalyani, Nadia	Additional District & Sessions Judge, Tehatta, Nadia, vice Shri Tarak Nath Bhagat
16.	Shri Rohan Sinha	Additional District & Sessions Judge, Fast Track Court-2, Alipore, 24 Pgs (S)	Additional District & Sessions Judge, Diamond Harbour, South 24 Parganas, lying vacant
17.	Shri Satya Arnab Ghosal	Additional District & Sessions Judge, Fast Track Court-1, Howrah	Additional District & Sessions Judge, 5 <sup>th</sup> Court, Alipore, South 24 Parganas, lying vacant
18.	Smt. Nilanjana Chatterjee	Additional District & Sessions Judge, Fast Track Court-2, Howrah	Additional District & Sessions Judge, 7 <sup>th</sup> Court, Alipore, South 24 Parganas, vice Smt. Suparna Ray.
19.	Shri Himadri Sankar Ghosh Hazra	Additional District & Sessions Judge, Fast Track Court-1, Jalpaiguri	Additional District & Sessions Judge, Haldia, Purba Medinipur, vice Shri Ashis Kumar Das

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20.	Shri Jeetendra Gupta	Additional District & Sessions Judge, Tufanganj, Cooch Behar	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Barrackpore, North 24 Parganas, vice Shri Amit Chakraborty
21.	Shri Pushpal Satpathi	Additional District & Sessions Judge, Dinhati, Cooch Behar	Additional District & Sessions Judge, 6 <sup>th</sup> Court, Alipore, South 24 Parganas, vice Shri Partha Sarathi Chakraborty
22.	Shri Ajay Kumar Singh	Additional District & Sessions Judge, Mathabhanga, Cooch Behar	Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge, Alipore, South 24 Parganas, vice Shri Rabindra Nath Malik
23.	Shri Partha Sarathi Chatterjee	Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Balurghat, Dakshin Dinajpur	Additional District & Sessions Judge, 11 <sup>th</sup> Court, Alipore, South 24 Parganas, lying vacant
24.	Shri Bijoyesh Ghosal	Additional District & Sessions Judge, Buniadpur at Gangarampur, Dakshin Dinajpur	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Barasat, North 24 Parganas, lying vacant
25.	Shri Anupam Maiti	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Dakshin Dinajpur, Balurghat	Judge, Special Court (E.C.-Act)-cum-Additional District & Sessions Judge, Chinsurah, Hooghly, lying vacant
26.	Smt. Arundhati Bhattacharyya nee Chakrabarti	Additional District & Sessions Judge, Kalyani, Nadia,	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Paschim Medinipur, vice Shri Anirban Chowdhury
27.	Shri Partha Pratim Chakraborty	Additional District & Sessions Judge, Kakdwip, South 24 Parganas	Judge, Special CBI Court, Siliguri, on deputation, lying vacant
28.	Shri Rabindra Nath Malik	Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge, Alipore, South 24 Parganas	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Arambagh, Hooghly, lying vacant
29.	Smt. Suparna Ray	Additional District & Sessions Judge, 7 <sup>th</sup> Court, Alipore, South 24 Parganas	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Balurghat, Dakshin Dinajpur, vice Shri Anupam Maity
30.	Shri Anirban Chowdhury	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Paschim Medinipur	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Jalpaiguri, vice Shri Pulak Kumar Tewari
31.	Sk. Mohammad Reza	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Purba Bardhaman	Additional District & Sessions Judge, Buniadpur at Gangarampur, Dakshin Dinajpur vice Shri Bijoyesh Ghoshal
32.	Smt. Sanchita Sarkar	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Tamluk, Purba Medinipur	Additional District & Sessions Judge, 4 <sup>th</sup> Court, Suri, Birbhum, vice Shri Kallol Kumar Das, since transferred
33.	Shri Pulak Kumar Tewari	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Jalpaiguri, Sadar	Judge, Bench-III, City Civil Court, Calcutta, lying vacant
34.	Shri Sarajit Mazumdar	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Tamluk, Purba Medinipur	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Chinsurah, Hooghly, vice Shri Uttam Kumar Nandy
35.	Shri Arun Kiran Bandyopadhyay	Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Sadar, Purulia	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Bankura, lying vacant
36.	Shri Partha Sarathi Chakraborty	Additional District & Sessions Judge, 6 <sup>th</sup> Court, Alipore, South 24 Parganas	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Purba Bardhaman, vice SK. Mohammad Reza.
37.	Smt. Mina Sarkar	Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Purba Bardhaman	Judge, Bench-X, City Civil Court, Calcutta, lying vacant
38.	Shri Mahananda Das	Additional District & Sessions Judge, Re-designated Court, Paschim Medinipur	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore, Hooghly, vice Smt. Indrilla Mukhopadhyay Mitra
39.	Smt. Indrilla Mukhopadhyay Mitra	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore, Hooghly	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Raiganj, Uttar Dinajpur, vice Salim Shahi, since transferred
40.	Shri Kamal Sarkar	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Kakdwip, South 24 Parganas	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Kakdwip, South 24 Parganas, vice Shri Partha Pratim Chakraborty, since transferred
41.	Shri Amit Chakraborty	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Barrackpore, North 24 Parganas	Member, West Bengal Cooperative Tribunal, on deputation

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42.	Shri Sunirmal Dutta	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Malda.	Special Officer (Law) & Ex-Officio Joint Secretary, Land & Land Reforms Department, Government of West Bengal, on deputation
43.	Shri Tarak Nath Bhagat	Additional District & Sessions Judge, Tehatta, Nadia	Senior Law Officer, KMDA, on deputation
44.	Shri Ashis Kumar Das,	Additional District & Sessions Judge, Haldia, Purba Medinipur	Judge, 7 <sup>th</sup> Industrial Tribunal, Kolkata, on deputation
45.	Shri Suberthi Sarkar	Additional District & Sessions Judge, Nabadwip, Nadia	Judge, 3 <sup>rd</sup> Industrial Tribunal, Kolkata, on deputation
46.	Smt. Smita Gaurisaria	Additional District & Sessions Judge, on Probation at Howrah Sadar	Additional District & Sessions Judge, 1 <sup>st</sup> Court, Tamluk, Purba Medinipur, vice Shri Sarajit Mazumdar
47.	Smt. Yogita Gaurisaria	Additional District & Sessions Judge, on Probation at Howrah Sadar	Additional District & Sessions Judge, Nabadwip, Nadia, vice Shri Suberthi Sarkar
48.	Shri Plaban Mukherjee	Additional District & Sessions Judge, on Probation at Purulia Sadar	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Kakdwip, South 24 Parganas, vice Shri Kamal Sarkar
49.	Shri Lokesh Pathak	Additional District & Sessions Judge, on Probation at Bankura Sadar	Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Tamluk, Purba Medinipur, vice Smt. Sanchita Sarkar
50.	Shri Kishen Kumar Agarwal	Additional District & Sessions Judge, on Probation at Barasat, North 24 Parganas	Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Balurghat, Dakshin Dinajpur, vice Shri Partha Sarathi Chatterjee
51.	Court's Notification No. 7104-A dated 28.11.2018 for transfer and posting of Smt. Modhumita Basu, Additional District & Sessions Judge, Fast Track Court-4, Krishnanagar, Nadia in the Registry of this Hon'ble Court as Joint Registrar, Original Side, High Court, Calcutta, stands cancelled.		

By Order,

Sd/-

**Registrar (Judicial Service)**

Date : 06.12.2018